

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CA/121/2017
NAME OF THE TRANSFEROR : RONNY GEORGE
NAME OF THE TRANSFERRE : PROFESSIONAL COURIERS NETWORK LTD & 6
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S-Santhosh For Respondents Smt S
2. R. Prithviraj For Petitioner /
(GRI R. VENKATAVARADAN) ORDER Applicant Prithvi

Counsel for both the parties present. Counsel for Respondent prayed for time to file detailed reply in the matter. At request, time is enlarged with the condition that counter will be filed within three weeks, thereafter within one week Counsel for Petitioner will file rejoinder. At this stage, it has been submitted by both the Counsels that there is some chance of settlement. Put up on **28.08.2017** at **10.30 A.M.**

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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